

DIVISION BENCH O-149

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/445(KB)2019
COMP.APPL/406(KB)2019, COMP.APPL/697(KB)2019,
COMP.APPL/405(KB)2019, COMP.APPL/407(KB)2019,
COMP.APPL/409(KB)2019, COMP.APPL/408(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th April, 2021, 10:30 A.M

Name of the Company	PRASANTA KUMAR MITRA & ORS. Vs. INDIA STEAM LAUNDRY PVT. LTD. & ORS.		
Under Section	Sec. 241(1), Sec. 242(4)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference/physically:

1. Mr. Ratnanko Banerji, Sr. Advocate] For P-3
2. Ms. Swapna Choubey, Advocate]
3. Mr. Kanishk Kejriwal, Advocate]
4. Mr. Gautam Kumar Ray, Advocate]

1. Mr. Sudipto Sarkar, Sr. Advocate] For R-3
2. Mr. D. N. Sharma, Advocate]
3. Ms. Roopa Seth Mitra, Advocate]

1. Mr. S. N. Mookherjee, Sr. Advocate] For R-4
2. Mr. Shaunak Mitra, Advocate]
3. Mr. Soumitra Datta, Advocate]
4. Mr. Arunabha Deb, Advocate]

1. Counsel present, no name given] For R-13, R-14 & R-15

1. Mr. Arindam Banerjee, Advocate] For R-16 & R-17
2. Mr. Suvam Sinha, Advocate]

ORDER

1. Ld. Senior Counsel/Counsel on behalf of P-3 present. Ld. Senior Counsel/Counsel on behalf of R-3 present. Ld. Senior Counsel/Counsel on behalf of R-4 present. Ld. Counsel on behalf of R-16 and R-17 present. Counsel present for R-13 to R-15, but no name given.

2. Heard Mr. Ratnanko Banerji, Ld. Senior Counsel on behalf of the petitioner No. 3 in part. For continuation of his arguments, list the matter on 10/05/2021 at 3 P.M. as a specially ordered matter.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)

hb.